

(दुर्गादेवता मंदिर) अधिष्ठाता

OFFICE OF THE DISTRICT & SESSIONS JUDGE, N/W: ROHINI DISTRICT COURT: DELHI
(General Administration Branch, N/W)

No. 65 /GAB/N-W/Rohini/2019

Delhi, dated the 01/02/2019.

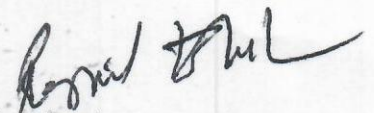
Notice

Tenders/ applications are invited for the allotment of space on license basis for running Canteen at ground floor, 4th floor & 8th floor in Lawyers' Chamber Building, Rohini Court Complex and 2nd floor in Main Court Building at Rohini Court Complex.

The Prescribed application form along with terms and conditions can be obtained from Porta Cabin 'B' near Room No. 403, General Administration Branch, N/W, Rohini Court, Delhi w. e. f. **21/02/2019 to 13/03/2019** between **11:00 am to 3:00 pm** against non-refundable cash amount of Rs. **1000/-**. Last date for submitting Tender Application forms is 14/03/2019. No application would be entertained after **4.00 pm** on **14/03/2019**.

The undersigned reserves the right to accept or reject any or all the applications without assigning any reason therefor.

Office of the Distt. Judge
Rohini Courts, Delhi
Despatch No. 1403-12
Date 01.02.19


(Rajnish Bhatnagar)

District & Sessions Judge, N/W
Rohini Court, Delhi.

No. 65 /GAB, N-W/Rohini/2019.

Delhi, dated the 01/02/2019

Copy forwarded for information and necessary action to:-

1. Notice Board (through Care Taker) at all District Court Complexes: Rohini, Tis Hazari, Patiala House, Karkardooma, Saket & Dwarka.
2. Website Committee, Rohini Court and Tis Hazari Courts, Delhi.
3. For publication in English & Hindi daily newspapers.
4. For affixation at conspicuous place i.e. gate nos. 1, 4 & 5 at Rohini Court, Delhi.

